NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/142/ (IB)/2017

NAME OF THE PETITIONER(S)

: SIKA INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: METECNO INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

1 M/s. T.M. Han Baran Lleula Barran 2. T. N. Ramen

Coursalter Petitioner

Cowney for Respondan-

Counsel for petitioner present. Counsel for respondents also present. Counsel for petitioner is not in a position to assist the Bench. The counsel for petitioner is directed to fulfil all the deficiencies by filing an affidavit and bank statement as per Sec 9(3) (b) & (c) of IB Code, 2016. Counsel for respondents is directed to file counter. Put up on 13 July 2017 at 2.30 P.M.

(Ch. Md. Sharief Tario) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)